

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.2121
TO BE ANSWERED ON 23.09.2020

VIOLENCE AGAINST WOMEN

2121. SHRI DUSHYANT SINGH:
SHRI P.P. CHAUDHARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there is an increase in number of cases of domestic violence against women reported between March 22nd 2020 and July 31st 2020 as compared to previous months of the same year;
- (b) if so, the details of the cases registered on the basis of said reports along with the number of cases registered during the previous six years, State-wise;
- (c) the number and the date of cases registered for domestic violence and the date of disposal of such cases prior to March 22nd 2020, State-wise;
- (d) the quantum of funds allocated/ utilized under Mahila police Volunteer scheme, States-wise;
- (e) the number of One Stop Centres established, State-wise; and
- (f) the total number of beneficiaries under the scheme and their distribution based on the type of assistance given to them?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (f) : National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication "Crime in India". The published reports are available till the year 2018. State-wise and year-wise total number of cases of domestic violence during the previous six years is available on the website of National Crime Records Bureau (NCRB), <https://ncrb.gov.in>.

From the beginning of lockdown due to Covid 19 pandemic, the National Commission for Women (NCW) launched an Ad campaign through electronic media and social media inviting women who have suffered any kind of violence to come forward and report it. Further, in addition to handling complaints received through regular modes, NCW has also launched a WhatsApp number 7217735372 on 10.04.2020 for reporting domestic violence cases. The additional modes provided by NCW facilitated reporting of cases, including from women who had been experiencing violence at home for past several years. The complaints received by NCW are acted upon by coordinating with victims, police and other authorities to provide necessary assistance. Further under the One Stop Centre and Women Helpline Schemes of this Ministry more than 54 lakh violence affected women and women in distress have been assisted since launch of these schemes in 2015.

The States-wise quantum of funds allocated/ utilized under Mahila Police Volunteer scheme is at **Annexure-I**

The Government has operationalised 684 One Stop Centres for violence affected women. The State-wise number of operationalised One Stop Centres and the total number of women assisted by One Stop Centres is at **Annexure-II**.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (d) TO THE LOK SABHA UNSTARRED QUESTION NO.2121 FOR 23.09.2020 BY SHRI DUSHYANT SINGH AND SHRI P.P. CHAUDHARY REGARDING “VIOLENCE AGAINST WOMEN”****State-wise fund released and utilised under Mahila Police Volunteer scheme during 2015-16, 2016-17, 2017-18, 2018-19, 2019-20 & 2020-21(as on 21.09.2020)****(Rs. in lakh)**

Sl.No	State	2016-17		2017-18		2018-19		2019-20		2020-21	
		released	utilized	released	utilized	released	utilized	released	utilized	released	utilized
1	Andaman and Nicobar Islands	0	0	0	0	0	0	5.508	0	0	0
2	Andhra Pradesh	75.816	75.816	0	0	445.572	0	0	0	0	0
3	Chattishgarh	0	0	715.550	152.783	0	0	0	0	0	0
4	Dadra and Nagra Haveli	0	0	0	0	0	0	2.700	0	0	0
5	Gujarat	0	0	76.201	41.654	0	0	0	0	0	0
6	Haryana	77.515	77.515	0	0	0	0	0	0	0	0
7	Jharkhand	0	0	0	0	2.640	0	0	0	0	0
8	Karnataka	0	0	56.131	0	0	0	0	0	0	0
9	Madhya Pradesh	0	0	30.178	0	0	0	0	0	0	0
10	Mizoram	0	0	35.848	0	0	0	0	0	0	0
11	Nagaland	0	0	0	0	0	0	9.396	0	0	0
12	Tripura	0	0	0	0	0	0	30.164	0	0	0
13	Uttarakhand	0	0	0	0	0	0	68.817	0	0	0
	Total	153.331	153.331	913.908	194.437	448.212	0	116.586	0	0	0

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (e) & (f) TO THE LOK SABHA UNSTARRED QUESTION NO.2121 FOR 23.09.2020 BY SHRI DUSHYANT SINGH AND SHRI P.P. CHAUDHARY REGARDING "VIOLENCE AGAINST WOMEN"**

total number of beneficiaries under the scheme and their distribution based on the type of assistance given to them

S.No.	State/ UTs	Number of Operational OSCs	Number of Women assisted by under OSCs (From 1.04.2015 to 30.06.2020)
1.	Andaman & Nicobar Islands (UT)	3	1466
2.	Andhra Pradesh	13	25841
3.	Arunachal Pradesh	25	658
4.	Assam	31	2398
5.	Bihar	38	9221
6.	Chandigarh (UT)	1	631
7.	Chhattisgarh	27	20819
8.	Dadra & Nagar Haveli and Daman & Diu (UT)	3	686
9.	Goa	2	1500
10.	Gujarat	33	7261
11.	Haryana	22	8150
12.	Himachal Pradesh	12	228
13.	Jammu & Kashmir (UT)	7	2498
14.	Jharkhand	24	704
15.	Karnataka	30	3560
16.	Kerala	14	3216
17.	Ladakh (UT)	1	27
18.	Lakshadweep (UT)	0	0
19.	Madhya Pradesh	52	21126
20.	Maharashtra	37	4410
21.	Manipur	16	66
22.	Meghalaya	11	335
23.	Mizoram	8	233
24.	Nagaland	11	374
25.	NCT of Delhi (UT)	11	588
26.	Odisha	30	4898
27.	Puducherry (UT)	4	244
28.	Punjab	22	4664
29.	Rajasthan	33	8837
30.	Sikkim	4	274
31.	Tamil Nadu	31	6591
32.	Telangana	32	15385
33.	Tripura	8	154
34.	Uttar Pradesh	75	146158
35.	Uttarakhand	13	2695
36.	West Bengal	0	0
	Total	684	305896